

Press Council

1111. { **Shri Ram Krishan Gupta:**
Shri Kodyian:

Will the Minister of **Information and Broadcasting** be pleased to refer to the reply given to Starred Question No. 1098 on the 24th March, 1961 and state the final decision taken regarding the appointment of a Press Council as suggested by the "Indian Journalists Association"?

The Minister of Information and Broadcasting (Dr. Keskar): As stated in reply to Starred Question No. 1098 on the 24th March, 1961, Government will consider further the question of setting up a Press Council when it is satisfied that there is a favourable atmosphere for the proposal.

Hyderabad House, New Delhi

1112. **Shri Ram Krishan Gupta:** Will the Minister of **Works, Housing and Supply** be pleased to refer to the reply given to Unstarred Question No. 2218 on the 24th March, 1961 and state the outcome of the negotiations which were going on with the Government of Andhra Pradesh in regard to the purchase of Hyderabad House situated in New Delhi?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): The matter is still under negotiation with the Andhra Pradesh Government.

Import of Race Horses

1113. **Shri Ram Krishan Gupta:** Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Unstarred Question No. 2232 on the 24th March, 1961 and state:

(a) whether Government have considered the request of turf clubs for grant of import licences for the import of race horses, stallions and breed mares; and

(b) if so, the result thereof?

The Minister of Commerce (Shri Kanungo): (a) and (b). The matter is still under consideration.

Houses built on Nazul Land in Paharganj, New Delhi

1114. **Shri Ram Krishan Gupta:** Will the Minister of **Rehabilitation and Minority Affairs** be pleased to refer to the reply given to Unstarred Question No. 2269 on the 24th March, 1961 and state:

(a) whether Government have taken a final decision on the houses built by the displaced persons on the Nazul Land left by evacuees in Paharganj, New Delhi; and

(b) if so, the nature of decision?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) Yes.

(b) It has been decided to surrender the Nazul land left by evacuees in Paharganj to the Delhi Development Authority, who will in the normal manner take up with the occupants the question of renewal of their leases. The evacuee superstructures on these lands will be sold in accordance with the Displaced Persons (Compensation and Rehabilitation) Rules.

Collapse of Scaffolding

1115. **Shri Ram Krishan Gupta:** Will the Minister of **Works, Housing and Supply** be pleased to state:

(a) whether Government have investigated into the causes of collapse of scaffolding at A.I.R. building, New Delhi; and

(b) if so, the result thereof?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). The matter has been investigated. The scaffolding gave way due to accidental dislodging of timber-wedges used under the vertical supports.